

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No202
CP(IB)/292(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Axis Bank Limited

.....Applicant

V/s

Ambition Mica Limited

.....Respondent

Order delivered on ..16/11/2022

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Hem Buch, Adv.

For the Respondent :

ORDER

The affidavit of service of notice is filed. Notice has been served to the corporate debtor by speed post and by e-mail.

None appears for the corporate debtor.

As a last chance, matter stands adjourned for further consideration on 08.12.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**Dr. MADAN B GOSAVI
MEMBER (JUDICIAL)**